

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

WEDNESDAY, THE 13TH DAY OF MAY 2020 / 23RD VAISAKHA, 1942

BA NO.2545 OF 2020

(In Crime No: 88 of 2020 of Valancherry Police Station, Malappuram District

Petitioner/Accused:-

Saidalikutty, Aged 38 years, S/o. Beeran, Chomayil House,
Petitioner, Vadakkumpuram PO, Valanchery, Malappuram District, Pin-679 338.

By Sri.J.R.Prem Navaz

Respondents/State & I.O:-

1.State of Kerala, Represented by the Public Prosecutor, High Court of
Kerala, Ernakulum, 682 031.

2.The Sub Inspector of Police, Valancherry Police Station, Malappuram
District.

By P.P. Sri.B.Jayasurya (Sr) & Sri. C.K.Prasad

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 13.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

P.V.KUNHIKRISHNAN, J

B.A.No.2545 of 2020

Dated this the 13th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

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